

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH
(THROUGH HYBRID MODE)

ITEM No. 1
(IB)-536(PB)/2022

IN THE MATTER OF:

Sharma Gandhi Hire Purchase Ltd	...	Petitioner/Applicant
v.		
Best News Company Private Limited	...	Respondent

Order Under Section 7 of (IBC)

Order delivered on 10.03.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Rishi Sood, Adv.
For the Respondent : Mr. Harshit Agarwal, Adv.

ORDER

Ld. Counsel for the Petitioner seeks time to get the hard copies filed before this Bench. At request, list the matter on 14.03.2023 for physical hearing.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

10.03.2023
Lalit Verma